

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 40 /HCS

Dated: 30/09/2023

**N-O-T-I-F-I-C-A-T-I-O-N**

Hon'ble the Chief Justice is pleased to appoint the following Advocates as Oath Commissioners for Gangtok District for a term of 02 (two) years, from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3(2) of the Oaths Act, 1969.

<b>SL. No.</b>	<b>Name</b>
1.	Ms. Pem Lhamu Lepcha
2.	Ms. Yozna Shanker
3.	Ms. Sukmith Lepcha
4.	Ms. Som Maya Gurung
5.	Ms. Dikcha Thapa
6.	Ms. Sashi Rai
7.	Ms. Nikita Chandak
8.	Ms. Passang Tshering Bhutia
9.	Mr. Johna Rai
10.	Ms. Anu Sharma
11.	Ms. Tengop Subba
12.	Ms. Tshering Palmoo Bhutia
13.	Mr. Sishir Mothay
14.	Ms. Pinku Subba
15.	Mr. Milan Rijal
16.	Mr. Tenzing Thinlay Bhutia
17.	Ms. Chhumdey Bhutia
18.	Ms. Rinzing Ongmu Bhutia
19.	Ms. Sushtika Rai
20.	Mr. Abishek Thami
21.	Mr. Anirudh Gupta
22.	Mr. Tshering Topden Lepcha
23.	Mr. Iksha Subba
24.	Mr. Lakpa Dandu Bhutia
25.	Mr. Rupesh Chettri
26.	Mr. Pramod Tamang

27.	Ms. Leela Chettri
28.	Ms. Preeti Basnett
29.	Mr. Abinav Kant Jha
30.	Ms. Pema Chokee Bhutia
31.	Ms. Sangay Lhamu Bhutia
32.	Ms. Hem Kumari Chettri
33.	Mr. Mahesh Subba
34.	Ms. Prerana Rai
35.	Ms. Rewarshi Rai
36.	Ms. Deepa Ghataney
37.	Ms. Dibya Dahal

The Oath Commissioners shall act in accordance with Rules 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008". The remuneration for attestation of affidavit is as under:-

- (a) Attestation at the Court Premises: ₹ 100/- per affidavit.
- (b) Attestation in the residence of deponent: ₹ 200/- per affidavit.

By Order,

Sd/-  
**REGISTRAR**

**Memo No. 8 (35) Confdl/HCS/6389-408**

**Dated:** 30.9.23

**Copy to:-**

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Chief Secretary, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. All District & Sessions Judges.
7. The Director, Sikkim Judicial Academy.
8. The Legal Remembrancer-cum-Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. Central Project Coordinator, High Court of Sikkim.
10. Member Secretary, Sikkim State Legal Services Authority, Development Area Gangtok.
11. All Chief Judicial Magistrate-cum-Civil Judges(Senior Division).
12. All Civil Judge-cum-Judicial Magistrates.

13. All District Magistrates
14. The Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette.
15. The General Secretary, Bar Association of Sikkim, Gangtok.
16. The General Secretary, High Court Bar Association of Sikkim, Gangtok.
17. The General Secretary, Namchi Bar Association of Sikkim, Namchi
18. P.A. to the Registrar General, High Court of Sikkim.
19. P.A. to the Registrar, High Court of Sikkim.
20. Computer Cell, High Court of Sikkim.
21. Notice Board
22. File and
23. Guard file.

  
30/9/23  
**REGISTRAR**  
**(JUDICIAL SERVICE)**